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**BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD**



**C.P. (I.B) No. 63/7/NCLT/AHM/2018**

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2018**

Name of the Company: Phoenix ARC Pvt Ltd.  
(Trustee of Phoenix Trust FY 14-9)  
V/s.  
Doshion Pvt Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy  
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	SHASHVATA SHUKLA	ADVOCATE	RESPONDENT	
2.	PRASHANT PATEL	ADVOCATE	PETITIONER	

CAS PER INSTRUCTION OF MR. ASHISH DOSHI (PCS)

**ORDER**

Advocate Mr. Prashant Patel On behalf of PCS Mr. Ashish Doshi is present for Financial Creditor/ Petitioner. Advocate Mr. Shashvata Shukla is present for Respondent.

On the request of the petitioner the matter is adjourned on the ground that conducting lawyer is out of station.

List the matter on 14.08.2018

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

Dated this the 13th day of July, 2018.